

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2735-2736 OF 2005

MADHAVIAMMA & ORS.

Appellant (s)

VERSUS

S. PRASANNAKUMARI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 11/03/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Appellant(s)

Mr. Romy Chacko, Adv.
Mr. Varun Mudgal, Adv.

For Respondent(s)

Mr. S. Balakrishnan, Sr. Adv.
Mr. Subramonium Prasad ,Adv
Mr. S.N. Jha, Adv.Ms. Bina Madhavan,Adv.
Mr. P. Narasimhan ,Adv

UPON hearing counsel the Court made the following
O R D E R

Heard in part.

List the matters tomorrow, i.e., 12th March, 2013 as second part-heard.

| (DEEPAK MANSUKHANI)
| Court Master| (M.S. NEGI)
| Court Master